

(12)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

M. A. No. 1136/2001
O. A. No. 1314/2001

New Delhi dated this the 8th day of March, 2002.

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

HON'BLE MR. KULDIP SINGH, MEMBER (J)

1. Duli Chand S/o. Sohan Lal
2. Ram Khilawan S/o. Mohan Lal
3. Bir Singh S/o. Gokul Prasad
4. Revoti Nandan S/o. Govardhan
5. Karter Singh S/o. Bhagwan Singh
6. Badri Prasad S/o. Narain Singh
7. Ram Lal S/o. Peareylal
8. Laxmi Kumar S/o. Raj Kumar
9. Ram Kumar S/o. Dwarka Prasad
10. Bhim Sai S/o. Munsi Ram
11. Shridhar Prasad S/o. Chander Mani
12. Hoshiar Singh S/o. Balak Ram
13. Mohd. Idris S/o. Mohd. Rafiq.
14. Subhash Chand S/o. Amar Nath
15. Sher Singh S/o. Ram Kishan
16. Kishan Lal S/o. Kora Ram,
17. Duni Chand S/o. Riju Ram.

(All holding the post of Coach Attendant,
Northern Rly., Delhi Rly. Station.) ... APPLICANTS
(By Advocate: Shri Abhishek Attrye proxy
counsel for Shri O.P. Sharma)

Versus

1. Union of India through
General Manager, Northern Rly,
Baroda House, New Delhi.

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2. Divisional Railway Manager,
Northern Railway,
New Delhi.
(By Advocate: None)

... RESPONDENTS

ORDER(Oral)

S.R. ADIGE, V.C. (A)

Applicants impugn respondents orders dated 19.1.2001 (Annexure A-1), dated 14.12.2000 (Annexure A-2) and dated 26.3.2001 (Annexure A-3). They seek redeployment as Ticket Collectors (Rs.3540-4550) in the light of respondents earlier letter dated 13.10.1999 (Annexure A-4).

2. We have heard learned counsel for applicant Shri Abhishek Atrey. None appeared for respondents even on second call. Under the circumstances we are disposing of the OA after considering the submission made by applicants counsel and perusing the materials from the record.

3. Respondents in their reply state that as a result of implementation of Work Study Report, the applicants who were Coach Attendants grade (Rs.2650-4000) deployed on first class coaches, were declared surplus and placed on special supernumerary posts created for them. Subsequently they were ordered to be absorbed as Helper Khalasi/Helper Cleaner grade (Rs.2650-4000) according to their length of service as Coach Attendants as per instructions contained in Railway Board's letter

dated 28.1.2000. However, subsequently the matter was discussed by NRMU in Northern Railway, PNM ~~meeting~~ and it was decided to absorb them as Ticket Collectors/Asstt. Guards after adjudging their suitability against the direct recruitment quota. It is contended that when it come to notice that there was no vacancy in the category of Ticket Collector against direct recruitment quota in Delhi Division and no vacancy was likely to occur against direct recruitment quota in near future, it was decided in consultation with both recognised unions that surplus Attendants should be re-deployed in the equal grade against the vacancy of Khalasi/Helper Cleaner in various Department of Delhi Division, which has been done, and against which the present OA has been filed.

4. During hearing applicant counsel has shown us a copy of letter dated 20.2.2002 (copy taken on record) on the basis of which it is contended that 83 vacancies of Ticket collector are presently available, A perusal of the aforesaid letter dated 20.2.2002 does not make it explicitly clear that vacancies of 83 Ticket Collector are presently available, and it is also not clear whether these vacancies existing in the direct recruitment quota.

5. In the light of the above, we dispose of the case with a direction in the event applicants make a self contained representation highlighting their grievances, enclosing a copy of aforesaid letter dated 20.2.2002, respondents should examine the same, by means of a detailed, speaking and reasoned order in accordance with rules, instructions and the factual situation obtaining, under intimation to applicants within three months from the date of receipt of a copy of the representation.

O.A. is disposed of as above. No cost.


(KULDIP SINGH)

MEMBER(J)


(S.R. ADIGE)
VICE CHAIRMAN(A)

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